

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.04.2022 (TUESDAY)

COURT -III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resolution Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	Aniruth Purusotham G
2.	Contempt Case (AT) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP

For Admission (Fresh Case)

3.	Comp. App. (AT) No. 39 of 2022	Shakambari Consultants & Builders Vs. Deege Infracon Pvt. Ltd. & Ors.	Girirjapati Kaushal	Vikas Mehta Adith Nair Yahya Batatawala-R2 Anuj Deai-R1 & R3
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For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6
5.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3
6.	Comp. App. (AT) No. 126 of 2021	Madhu Bhaskar & Ors. Vs. Ishwar Industries Ltd. & Ors.	Gaurav Sharma Rahul Ahuja	Rahul Ahuja Sarwar Raza Madhu Bhaskar-R1 to R3
7.	Compensation Application No. 01 of 2020 in Competition Appeal (AT) No. 70 of 2018	East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd.	Kunal Mehra	Amitabh Kumar B Alia Parth-R1

For Hearing

8.	Comp. App. (AT) (Ins) No. 501 of 2021	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	Vishal Gehrana-R1 Ruby Singh Ahuja Navandeep Singh-R2 Sohan Kinkhabwak
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9.	Comp. App. (AT) (Ins) No. 557 of 2021	Ashmeet Singh Bhatia Vs. Sundrm Consultants Pvt. Ltd. & Anr.	Rahul Arya	Rajnish Sinha-R1
10.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel
11.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC
12.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Puneet Bhatia, CS	Sanjeev Kumar Mohanty

For Directions - to Settle Date

13.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd. & Ors.	Lakshmi Gurung	
14.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1
15.	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	Vinod Kumar Ambavat
16.	Comp. App. (AT) (Ins) No. 338 of 2021	Hooghly Infrastructure Pvt. Ltd. Vs. UTM Packaging (India) Pvt. Ltd. & Ors.	Neha Somani	Ranjan Das Gupta-R1 Akshay Rana-R2,R3
17.	Comp. App. (AT) (Ins) No. 665 of 2021	Axis Bank Ltd. Vs. Shubhkamna Buildtech Pvt. Ltd.	Sharad Tyagi	Nipun Gautam-RP
18.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021 & I.A. No. 5 of 2022	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri Nikita Thapar-R2
19.	Comp. App. (AT) (Ins) No. 762 of 2021	Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd.	Akshat Bajpai	

20.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	
21.	Comp. App. (AT) (Ins) No. 810 of 2021	Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. Vs. Gulshan Sethi With	Nipun Gautam	Nakul Mohta Devang Kumar
22.	Comp. App. (AT) (Ins) No. 768 of 2021	Anand Sonbhadra Vs. Anuradha Sethi	Nipun Gautam	Nakul Mohta Devang Kumar
23.	Comp. App. (AT) (Ins) No. 844 of 2021	Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd.	Charu Tyagi	Animesh Rastogi
24.	Comp. App. (AT) (Ins) No. 879 of 2021	Pankaj Khandelwal Vs. A Gangwal Real Estate L.L.P. & Anr. With	Ankita Chaudhury	Prakul Khurana Prabhansh Sharma- R1 Ankit Sareen-R2
25.	Comp. App. (AT) (Ins) No. 270 of 2022	Rajasthan State Industrial Development and Investment Corporation Vs. Shri Shankar Khandelwal & Anr.	Anuj Bhandari	Ankit Sareen-R1
26.	Comp. App. (AT) (Ins) No. 117 of 2022	SGA Fashion Pvt. Ltd. Vs. CMA Sandeep Kumar Bhatt	Ashutosh Gupta	
27.	Comp. App. (AT) No. 62 of 2020	Neil Shailesh Parikh Vs. Spider Prints Pvt. Ltd. & Anr.	Mayank Kumar	Surjan Singh Shekhawat-R1 Santhosh Krishnan-R2 Soumik Ghosal-R3
28.	Comp. App. (AT) No. 96 of 2021	Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr.	Akash Deep Gupta	

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By order of Hon'ble Chairperson
-sd/-
Registrar